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Title: Introduction and passing of the Appropriation Bill, 2017.

HON. SPEAKER: Item No. 32 -- Appropriation Bill. The hon. Minister.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Madam, I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2017-18.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2017-18."

The motion was adopted.

SHRI ARJUN RAM MEGHWAL: Madam, I introduce ** the Bill.

HON. SPEAKER: Item No. 33. The Minister may move the Bill for consideration.

SHRI ARJUN RAM MEGHWAL: I beg to move:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2017-18, be taken into consideration."

HON. SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2017-18, be taken into consideration."

The motion was adopted.

HON. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clauses 2 to 4 stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI ARJUN RAM MEGHWAL: I beg to move:

"That the Bill be passed."

HON. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

શ્રી જય પ્રકાશ નારાયણ યાદવ (વાર્કા) : માનનીય અધ્યક્ષ જી, અબ જીસે ઑવર લે લિયા જાએ

માનનીય અધ્યક્ષ : ઠાં, અબ મેં આપકા જીસે ઑવર શુરૂ કરુંણી